

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

R.A. No.118 of 2003

IN

C.P. No.588/2001

IN

O.A. No.941 of 2001

New Delhi, this the 5th day of May, 2003

HON'BLE SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN  
HON'BLE SHRI GOVINDAN S. TAMPI, MEMBER (A)

S.C. Verma  
S/o Shri Prithi Singh, Aged 54 years,  
Assistant Director (Horticulture)  
CPWD, New Delhi  
R/o G-551, Srinivaspuri, New Delhi

(None present even on the second call) .... Applicant

Versus

Union of India & Others through,

1. The Secretary,  
Central Public Works Department,  
Ministry of Urban Development and P.A.,  
Nirman Bhawan, New Delhi-110001.

2. The Under Secretary,  
Central Public Works Department,  
Ministry of Urban Development and P.A.,  
Nirman Bhawan, New Delhi-110001.

3. The Director General (W),  
The Directorate General of Works,  
C.P.W.D., Nirman Bhawan,  
New Delhi.

(None present even on the second call) .... Respondents

ORDER (ORAL)

SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN :

Present none.

Perusal of the records otherwise shows that  
there is no ground to review.

RA 118/2003 is dismissed.

(GOVINDAN S. TAMPI)  
MEMBER (A)

*V.S. Aggarwal*  
(V.S. AGGARWAL)  
CHAIRMAN

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